

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

(IB)-107(ND)/2017

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.11.2017**

**NAME OF THE COMPANY: M/s. Kei Industries Ltd. V/s. M/s. Shipra  
Infraproject Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Priyanak Ghorawal, Advocate	Ms. Pooja Vohra, Advocate	Mr. Abhishek Anand, RP	Mr. Hari Mohan, Ex-Director of JD
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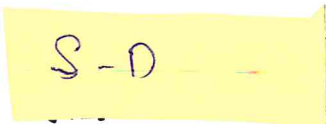
**ORDER**

Pursuant to the notice issued, the ex-Director Mr Hari Mohan is present in Court. He undertakes to cooperate with the RP in this case. Ld. Counsel for the RP submits that certain necessary documents are required from him.

Let the requirements be given to the ex-Director who shall ensure that the same are duly complied with.

To come up on 21<sup>st</sup> November, 2017 for a compliance report.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**